File no 15/1/2012/Admn II/SFIO
Government of India
Ministry of Corporate Affairs
Serious Fraud Investigation Office

Dated : 7th April 2017

Notice

The undersigned is directed to state that the Serious Fraud Investigation Office, Ministry of Corporate Affairs is developing an Early Warning System (EWS) for generating early alerts on frauds by corporate entities.

2. A consulting firm was engaged for preparation of the Inception report, Business requirement and design document. The SFIO is in the process of publishing the Request for Proposal (RFP) for initiating Managed Service Provider (MSP) to bid for the project. In view of this, it has been decided that to hold a Pre RFP industry interaction meet from 2.30 PM to 5.30 PM on 13th April 2017, in the auditorium of Indian Institute of Corporate Affairs, Sec 5, IMT Manesar, Gurgaon Dist, Haryana.

3. For any further quarries and clarifications, the undersigned can be contacted on 011-24369592 and rajeshkumar.sfio@gov.in.

4. This has the approval of competent authority.

(Rajesh Kumar T)
Assistant Director
SFIO

Copy for information:
PPS to the Secretary, MCA
PPS to the Director, SFIO
PPS to the Joint Secretary (GS), MCA
PS to DG and CEO, IICA, Manesar